

an>

Title: Papers laid on the Table of the House by Ministers/members.

HON. DEPUTY SPEAKER: Papers to be laid on the Table. Shri Bandaru Dattatreya.

...(Interruptions)

**12.0 ½ hrs.**

*At this stage, Shri Kodikunnil Suresh and some other hon. Members came  
and stood on the floor near the Table.*

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the V. V. Giri National Labour Institute, Noida, for the year 2013-2014, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the V. V. Giri National Labour Institute, Noida, for the year 2013-2014.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 3014/16/15]

(3) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 7 of the Employees' Provident Fund and Miscellaneous Provisions Act, 1952:-

(i) The Employees' Provident Funds (Amendment) Scheme, 2015 published in Notification No. G.S.R. 525(E) in Gazette of India dated 2nd July, 2015.

(ii) The Employees' Pension (Amendment) Scheme, 2015 published in Notification No. G.S.R. 526(E) in Gazette of India dated 2nd July, 2015.

(iii) The Employees' Deposit-Linked Insurance (Amendment) Scheme, 2015 published in Notification No. G.S.R. 527(E) in Gazette of India dated 2nd July, 2015.

[Placed in Library, See No. LT 3015/16/15]

...(Interruptions)

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the GAIL (India) Limited and the GAIL Gas Limited for the year 2015-2016.

[Placed in Library, See No. LT 3016/16/15]

...(Interruptions)

HON. DEPUTY SPEAKER: The House stands adjourned to meet again at 12:30 p.m.

**12.02 hrs**

**The Lok Sabha then adjourned till Thirty Minutes  
past Twelve of the Clock.**

**12.30 hrs**

*The Lok Sabha re-assembled at Thirty Minutes*

*past Fourteen of the Clock.*

(HON. SPEAKER *in the Chair*)

HON. SPEAKER: Now papers to be laid to continue.

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE, MINISTER OF STATE OF THE MINISTRY OF TOURISM AND MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA): I beg to lay on the table:

(1) A copy each of the following papers (Hindi and English versions):-

(i) Memorandum of Understanding between the India Tourism Development Corporation Limited and the Ministry of Tourism for the year 2015-2016.

[Placed in Library, See No. LT 3017/16/15]

(ii) Memorandum of Understanding between the Assam Ashok Hotel Corporation Limited and the Ministry of Tourism for the year 2015-2016.

[Placed in Library, See No. LT 3018/16/15]

(iii) Memorandum of Understanding between the Donyi Polo Ashok Hotel Corporation Limited and the Ministry of Tourism for the year 2015-2016.

[Placed in Library, See No. LT 3019/16/15]

(iv) Memorandum of Understanding between the Madhya Pradesh Ashok Hotel Corporation Limited and the Ministry of Tourism for the year 2015-2016.

[Placed in Library, See No. LT 3020/16/15]

(v) Memorandum of Understanding between the Pondicherry Ashok Hotel Corporation Limited and the Ministry of Tourism for the year 2015-2016.

[Placed in Library, See No. LT 3021/16/15]

(vi) Memorandum of Understanding between the Ranchi Ashok Bihar Hotel Corporation Limited and the Ministry of Tourism for the year 2015-2016.

[Placed in Library, See No. LT 3022/16/15]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Air India Limited, New Delhi, for the year 2013-2014.

(ii) Annual Report of the Air India Limited, New Delhi, for the year 2013-2014, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 3023/16/15]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Airports Authority of India, New Delhi, for the year 2013-2014, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Airports Authority of India, New Delhi, for the year 2013-2014.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

[Placed in Library, See No. LT 3024/16/15]

खान मंत्रालय में राज्य मंत्री तथा इस्पात मंत्रालय में राज्य मंत्री (श्री विष्णु देव साय) : माननीय अध्यक्ष जी, खान और खनिज (विकास और नियमन) अधिनियम, 1957 की धारा 28 की उप-धारा (1) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-

((1) खनिज संरक्षण और विकास (संशोधन) नियम, 2015 जो 20 मई, 2015 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि.407 (अ) में प्रकाशित हुए थे।

[Placed in Library, See No. LT 3025/16/15]

(2) खनिज (लीतामी) नियम, 2015 जो 20 मई, 2015 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 406 (अ) में प्रकाशित हुए थे।

[Placed in Library, See No. LT 3026/16/15]

(3) खनिज (गैर-अपवर्जी सर्वेक्षण अनुज्ञप्ति पत्र) नियम, 2015 जो 29 जून, 2015 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 516 (अ) में प्रकाशित हुए थे।

[Placed in Library, See No. LT 3027/16/15]

(4) 538 (अ) जो 6 जुलाई, 2015 के भारत के राजपत्र में प्रकाशित हुए थे तथा जिनके द्वारा उनमें उल्लिखित कंपनियों को खान और खनिज (विकास और विनियमन) अधिनियम, 1957 की धारा 4 की उप-धारा (1) के दूरे परेतुक के प्रयोजनार्थ अधिसूचित किया गया है।

[Placed in Library, See No. LT 3028/16/15]

### **12.31 hrs**

*At this stage, Shri K.C. Venugopal, Shri Ravneet Singh and some other hon. Members came and stood on the floor near the Table.*